NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 c/w CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	For hearing	397/398	M.K. Pandurang Setty & 5 Others Vs. Krishna Floor Mills Pvt. Ltd. & 5 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 33/17 is taken up today. Both the counsels requested for adjournment. On their request list it on 11/01/2018 at 3.00 P.M

Member (T)

Member (J)